

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 483 of 2019

IN THE MATTER OF:

Dharamveer Singh & Ors.

...Appellants

Versus

Vinay Talwar & Ors.

...Respondents

Present

For Appellant:

**For Respondent: Mr. Abhishek Anand and Mr. Dheeraj Kumar, Advocates for
RP**

With

Company Appeal (AT)(Ins) No. 502 of 2019

IN THE MATTER OF:

Nitin Gupta

...Appellant

Versus

**Applied Electro-Magnetics Pvt. Ltd.
& Ors.**

...Respondents

Present

For Appellant:

**For Respondent: Mr. V. Seshagiri, Mr. Siddhartha Sachar and Mr. Shreyuss
Shankar Joshi Advocates for BOI
Mr. Abhishek Anand and Mr. Dheeraj Kumar, Advocates for
RP**

ORDER

19.08.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 05th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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